

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.243/2016  
RT CP(CAA) NO.142/Chd/Hry/2017**

**In the matter of:**

Scheme of Arrangement between:

HB Stockholdings Ltd. ... Demerged Company No.1/  
Petitioner Company No.1

AND

HB Portfolio Ltd. ...Resulting Company No.1  
Petitioner Company No.2

AND

HB Estate Developers Ltd. ...Resulting Company No.2/  
Petitioner Company No.3

Present: Mr. Anand Chhibbar, Senior Advocate with  
Mr. Sandeep Bhuraria, Advocate and Mr. Anil Goyal,  
Director for the petitioner-companies.

Due to paucity of time the matter could not be taken up today. List on  
07.12.2017 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

November 15, 2017  
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